

NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates, litigants and parties appearing in person **from 22nd July, 2019:**

I

The Division Bench headed by the **Hon'ble Shri Justice M. S. Sonak** will take up the Admission and Order matters on **Monday, Tuesday** and **Wednesday** followed by board of Final Hearing matters.

II

On **Thursday** and **Friday**, Final Hearing matters will be taken up and only the Urgent Mentioned Admission matters, if any, will be taken up.

By Order,

High Court of Bombay at Goa,
Panaji, Goa

Sd/-

Date : 20.07.2019

(Kiran A. Bagi)
Registrar Judicial